

(b) if so, the nature of such activities undertaken in Jharkhand during the last three years; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL):
(a) and (b) Central Coalfields Limited (CCL) and Bharat Coking Coal Limited (BCCL) have undertaken activities from its funds earmarked for Corporate Social Responsibility (CSR) based on the recommendations of Member of Parliament. The activities undertaken by BCCL are Deepening/renovation of village ponds, Construction of PCC roads, Mine water supply to village ponds and Installation of hand pumps and by CCL are Education, Supply of Drinking Water and Sanitation, Infrastructure, Social Empowerment and Skill Training and Other Rural Development activities.

(c) Does not arise.

Decline in earning from e-auctions of coal

1924. SHRI K. R. ARJUNAN: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that earnings from e-auctions had declined with the fall in global coal prices;

(b) if so, the details thereof;

(c) whether it is also a fact that during the first quarter of the current financial year, the average realization from e-auctions dipped 28 per cent to ₹1,570/- per tonne from ₹ 2,184 per tonne a year earlier, even though more coal was sold; and

(d) whether the adequate availability of coal is expected to exert downward pressure on e-auction prices?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL):
(a) to (d) Bid prices are mainly determined by market forces. Available coal quantity and demand for coal in the economy determine the bid prices. During the current financial year, average realization from e-auction of coal has dipped. The average realization from e-auction of coal for the 1st quarter of 2016-17 has declined to ₹1570 per tonne as compared to ₹ 2184 per tonne in the 1st quarter of 2015-16.

Environmental clearances for CIL projects

1925. SHRI M. P. VEERENDRA KUMAR: Will the Minister of COAL be pleased to state:

(a) whether the Coal India Limited (CIL) is facing any difficulties with the Ministry of Environment, Forest and Climate Change in obtaining clearance for coal projects;